

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 474
TO BE ANSWERED ON 04.02.2021**

ALLOCATION UNDER PRE AND POST MATRIC SCHOLARSHIP SCHEMES

474. SHRIMATI PRAMILA BISOYI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of Union Budget allocations, utilisation and unspent balances available with States under Pre and Post Matric Scholarships for the religious minority students for the years 2017-18, 2018-19, 2019-20, State-wise;
- (b) whether the Government is considering an upward revision of the unit cost of pre and post-matric scholarships to the religious minority students, if so, the details thereof and the time by which the Government would notice such an increase of the scholarship amount and if not, the reasons therefor;
- (c) the steps taken by the Union Government in recent years to address the economic poverty of the religious minority in the country; and
- (d) the total number of beneficiaries under skill improvement training programmes conducted for religious minorities during last three years, State-wise?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a): The details of budget allocated and amount utilized under Pre-Matric and Post Matric Scholarship Schemes for the religious minority students for the years 2017-18, 2018-19, 2019-20 are as under:

(In Rs Crore)

S. No.	Scheme	2017-18		2018-19		2019-20	
		Budget allocated	Amount utilized	Budget allocated	Amount utilized	Budget allocated	Amount utilized
1.	Pre-Matric	1108.13	1108.13	1269.00	1176.19	1324.84	1324.84
2.	Post Matric	561.29	479.72	500.00	354.89	482.66	428.77

The scholarships are disbursed directly to beneficiaries through DBT under these Schemes and neither any State-wise allocation of fund is made nor any amount is released to them against disbursement of scholarships.

(b): The aforesaid Scholarship Schemes for Minorities are proposed for continuation beyond 2020-21. As such, all aspects, including raising the number and amount of scholarships or otherwise are to be looked into by this Ministry during the process of approval of these schemes for such period.

(c): The Government has implemented the following welfare schemes to address the economic poverty for the six (6) centrally notified minority communities namely, Buddhist, Christian, Jain, Muslim, Parsi and Sikh, especially economically weaker & downtrodden sections, across the country:-

(1) Pre-Matric Scholarship Scheme, Post-Matric Scholarship Scheme, Merit-cum-Means based Scholarship Scheme - For educational empowerment of students.

(2) Maulana Azad National Fellowship Scheme - Provide fellowships in the form of financial assistance.

(3) Naya Savera - Free Coaching and Allied Scheme - The Scheme aims to provide free coaching to students/candidates belonging to minority communities for qualifying in entrance examinations of technical/ professional courses and Competitive examinations.

(4) Padho Pardesh - Scheme of interest subsidy to students of minority communities on educational loans for overseas higher studies.

(5) Nai Udaan - Support for students clearing Prelims conducted by Union Public Service Commission (UPSC), State Public Service Commission (PSC) Staff Selection Commission (SSC) etc.

(6) Nai Roshni - Leadership development of women belonging to minority communities.

(7) Seekho Aur Kamao - Skill development scheme for youth of 14 - 35 years age group and aiming at improving the employability of existing workers, school dropouts etc.

(8) Pradhan Mantri Jan Vikas Karyakram (PMJKV) restructured in May 2018 earlier known as MsDP – Implemented for the benefit of the people from all sections of the society in identified Minority Concentration Areas for creation of assets in education, skill and health sectors.

(9) Jiyo Parsi - Scheme for containing population decline of Parsis in India.

(10) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development) launched in May 2015.

(11) Nai Manzil - A scheme for formal school education & skilling of school dropouts launched in Aug. 2015.

(12) Hamari Dharohar- A scheme to preserve rich heritage of minority communities of India under the overall concept of Indian culture implemented since 2014-15.

(13) Maulana Azad Education Foundation (MAEF) implements education and skill related schemes as follows:- (a) Begum Hazrat Mahal National Scholarship for Meritorious Girls belonging to the Minorities (b) Gharib Nawaz Employment Scheme started in 2017-18. for providing short term job oriented skill development courses to

youth belonging to minority communities. (c) Bridge Course for madarsa students & school dropouts by Aligarh Muslim University, Aligarh and Jamia Millia Islamia, New Delhi under Nai Manzil scheme. (d) Swachh Vidyalaya.

(14) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to minorities for self-employment and income generating ventures.

In addition to the above, the Ministry also implements schemes for strengthening State Waqf Boards and coordinates arrangements for annual Haj pilgrimage

The details of the schemes (S. No.1 to 12) mentioned above and status of their implementation are available on the website of this Ministry (www.minorityaffairs.gov.in) and those at serial No.(13) and (14) are available on the website of MAEF (www.maef.nic.in) and NMDFC (www.nmdfc.org) respectively.

(d): The number of beneficiaries covered under skill improvement training programmes/schemes (Seekho aur Kamao, Nai Manzil, Kaushal Se Kushalta and Gharib Nawaz Employment Scheme) conducted for religious minorities by this Ministry during the last three years(i.e. 2017-18 to 2019-20) in various States/UTs is given in the table below. In addition 23760 candidates were covered under the Usttad Scheme during 2017-18 to 2019-20. No State-wise allocation is made under the Usttad Scheme.

S. No.	State/UT	Number of Beneficiaries
1.	Andhra Pradesh	17108
2.	Arunachal Pradesh	1080
3.	Assam	11485
4.	Bihar	23907
5.	Chandigarh	30
6.	Chhattisgarh	2813
7.	Delhi	23335
8.	Gujarat	7567
9.	Haryana	9093
10.	Himachal Pradesh	1190
11.	Jammu and Kashmir	25110
12.	Jharkhand	13445
13.	Karnataka	9695
14.	Kerala	3874
15.	Madhya Pradesh	26605
16.	Maharashtra	17494
17.	Manipur	1983
18.	Meghalaya	3275
19.	Nagaland	826
20.	Orissa	2259
21.	Punjab	18630
22.	Rajasthan	9104

23.	Tamil Nadu	4673
24.	Telangana	16405
25.	Tripura	970
26.	Uttar Pradesh	51882
27.	Uttarakhand	984
28.	West Bengal	24838
29.	Andaman & Nicobar	413
30.	Goa	413
Grand Total		3,30,486

Note:- In Seekho aur Kamao Scheme, the data is for 2017-18 and 2018-19 (Provisional) as the process of release of funds/commencement of training for the target year 2019-20 is still in operation. In Nai Manzil Scheme, no allocation has been made in the year 2019-20.
